O.A. No.921/2010

ORDER DATED 19th JULY, 2011 Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER(A) &
HON'BLE MR. A.K. PATNAIK, MEMBER(J)

Heard Sri B.C. Ghadei, Ld. Counsel for the applicant and Sri H. Tripathy, Ld. Counsel for the K.V.S.

2. Sri Tripathy, Ld. Counsel for the K.V.S. by filing a memo today in the Court has annexed the order dated 13.07.2011 which reveals that all the grievances of the applicant have been redressed. Sri B.C. Ghadei, Ld. Counsel for the applicant has no objection to this. Accordingly this O.A. stands dismissed as infructuous.

MEMBER(J)